

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
130/16	TP 64/17	Hearing	433(e) /433(f)	Alpharub Crumb Rubber Pvt. Ltd., Vs Falcon Tyres Ltd.

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent)	SIGNATURE

Shri Vivekananda, Advocate, representing the counsel for petitioner requested time to communicate the date of hearing to the counsel on record appearing for the petitioner.

List it on 08.04.2017.

Meanwhile, Registry to issue notice to the Respondents.

  
MEMBER (J)

  
MEMBER (T)